

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	IA(IBC)/172/KOB/2022 in IBA/41/KOB/2020
SECTION	66(1) IBC
NAME OF PARTIES	JASIN JOSE (RP) IN THE MATTER OF ORMA MARBLE PALACE PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	A KEVIN THOMAS, NIDHI SAM JOHN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	S ESWARAN.

Office
Notes

Video Conference

15 March 2023

O R D E R

IA(IBC)/172/KOB/2022 in IBA/41/KOB/2020

Learned counsel Mr. Kevin Thomas appearing on behalf of the applicant Resolution Professional submits that the Resolution Applicant has taken over the Corporate Debtor on 23.12.2022 and thereby the Resolution Professional has become *functus officio*. The matter shall now be pursued further by the Resolution Applicant represented by Ld.counsel Ms. Merlin Joseph. However, due to certain connectivity issues Ms Merlin Joseph could not be heard.

Learned counsel Mr. Girish Kumar Menon appears for R3 states that he also represents the learned counsel for R1, R2, R4 and R5 namely, Mr. S. Eswaran.

Matter adjourned to 13.04.2023.

IA(IBC)/173/KOB/2022 in IBA/41/KOB/2020

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Matter adjourned to 13.04.2023.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**